

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)**

**Item No. 12  
CA No. 55/JPR/2021  
CA No. 56/JPR/2021  
IA (CA) No. 01/JPR/2022  
IA (CA) No. 16/JPR/2022  
CA No. 24/JPR/2023  
CA No. 25/JPR/2023  
CP No. 17/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Rajasvini Bhansali**

**...Petitioner**

**Versus**

**Sankheshwar Builders & Developers Pvt. Ltd. & Ors.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 27.08.2024.

  
**(Prabhu Dayal Sewda)  
Court Officer**

July 18, 2024